

`ITEM NO. 11

COURT NO.2

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

TRANSFER PETITION (CRL.) NO(s). 232 OF 2011

PREM NARAIN SHUKLA @ SONU & ORS.

Petitioner(s)

VERSUS

ANUPAM

Respondent(s)

(With appln(s) for ex-Parte stay,exemption from filing O.T.)

Date: 30/06/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE A.K. PATNAIK
(VACATION BENCH)

For Petitioner(s) Ms. Deep Shikha Bharati, Adv.
Mr.Anish Kumar Gupta,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

The transfer petition is dismissed.

[Charanjeet Kaur]
Court Master

[Savita Sainani]
Court Master